

**Vellore-Conjeevaram Railway Line**

977. **Shri N. R. Munisamy:** Will the Minister of Railways be pleased to state:

(a) whether the engineering survey to construct a new line between Vellore and Conjeevaram has been completed;

(b) if so, what are the main towns and places to be connected by the new construction of lines;

(c) whether the proposed new line is to be a metre gauge or a broad gauge;

(d) the estimated cost of this construction; and

(e) when the work is likely to start?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) No Sir.

(b), (c) and (d). Do not arise.

(e) This is not included in the Second Five Year Plan for construction.

**Kallar-Adderley Bridge**

978. **Shri N. R. Munisamy:** Will the Minister of Railways be pleased to state:

(a) the date on which the bridge between Kallar and Adderley had been washed away due to heavy rains (Southern Railway);

(b) what alternative arrangements were made for transshipment on the Mettupalaiyam Coonoor Section on the Southern Railway since the bridge had partly been damaged as a result of landslide on the Nilgiri Mountains;

(c) whether the landslides were cleared and if so, when; and

(d) the amount spent on such clearance?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) No bridge was washed away. However, on 11th November, 1957, a length of fifty feet of bank in the approaches of bridge No. 23 consisting of two C.I. pipes of 1'3" dia each at mile H.5/12-

13 between Kallar and Adderley slipped during heavy rains, causing a breach of about 20 ft. depth.

(b) As transshipment was not possible, passengers and parcels were cleared by buses between Mettupalaiyam and Coonoor. The train services between Coonoor and Ootacamund however were maintained.

(c) The breached length was repaired at 17.30 hours on 14th November, 1957.

(d) The approximate expenditure involved in the restoration work connected with the above breach is Rs. 10,000.

**Committee on Fuel Consumption**

979. **Shri N. R. Munisamy:** Will the Minister of Railways be pleased to state the estimated cost of conducting enquiry and investigation into the question of fuel consumption on Railways by the Committee which has been constituted for the purpose?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** Rs. 25,000 approximately.

**Loans to Cultivators**

980. **Shri Pangarkar:** Will the Minister of Food and Agriculture be pleased to state the total amount given by the Centre to the Bombay State for advancing loans to cultivators during the First Five Year Plan and the Second Plan period so far?

**The Minister of Food and Agriculture (Shri A. P. Jain):** The total amount given to pre-integrated Bombay State for advancing loans to cultivators during the First Five Year Plan is Rs. 76.50 lakhs.

During the Second Five Year Plan for the year 1956-57 an amount of Rs. 22.75 lakhs was given. During the year 1957-58 a total loan of Rs. 91.74 lakhs has been approved.

**Purna River Project, Bombay State**

981. **Shri Pangarkar:** Will the Minister of Irrigation and Power be pleased to state whether it is a fact

that the Purna River Project in the Marathwada region of Bombay has been dropped from the Second Five Year Plan; and

(b) if so, the reason therefor?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) No, Sir.

(b) Does not arise.

#### Brow Bridge

982. { Shri Hem Raj:  
Shri Padam Dev:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is proposed to widen the bridges at Luri and Brow (Rampur) on river Sutlej in Mahasu District (Himachal Pradesh) to make them motorable for through vehicular traffic;

(b) whether there is any proposal to construct another bridge at the upper end of Rampur Bazaar (North);

(c) whether any representation has been received by Government from the people of that area; and

(d) if so, the decision taken thereon?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (d). There is no proposal to widen the existing bridge at Luri. It is, however, proposed to construct a new single-lane motorable bridge at Luri during the current Five-Year Plan. No representation has been received from the people of the area for widening the existing bridge at Luri.

The bridge at Brow (Rampur) is under the control of the Government of Punjab. The Government of India are not concerned with the question of widening this bridge or that of constructing a new bridge.

#### Work on Ex-O.T.R. Section

983. Shri Anirudh Sinha: Will the Minister of Railways be pleased to lay

on the Table a statement showing the following works done in the ex-O.T.R. Section of the North Eastern Railway between the period from the 1st April, to the 31st October, 1957:

(i) addition of passenger coaches to relieve over-crowding;

(ii) the mileage of lines doubled;

(iii) the mileage of new lines laid; and

(iv) the number and names of new crossing stations opened and new marshalling yards constructed or enlarged?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 32.]

#### New Telephone Connections

984. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state how many applications for telephone connections were received at Delhi in 1955, 1956 and 1957 as far as available?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):

1955	1186.
1956	3153
1957 upto 31-10-1957	2051.

#### Delhi Displaced Persons' Colonies

985. Shri D. C. Sharma: Will the Minister of Health be pleased to state:

(a) how many owners in the Delhi Displaced Persons' Colonies have applied to Government during 1957 to alter their structures in accordance with the originally approved plans; and

(b) how many applications have been granted?

The Minister of Health (Shri Kar-markar): (a) and (b). No application from owners of houses in Displaced Persons' Colonies for altering their structures was received by Government. The New Delhi Municipal Committee and the Delhi Development (Provisional) Authority however, received 994 applications from